

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5720  
ANSWERED ON:30.08.2001  
PERMANENT LOK ADALATS  
RATNA SINGH;SANGEETA KUMARI SINGH DEO

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) the name of the States in which permanent Lok Adalats have been established; and
- (b) the name of States in which permanent Lok Adalats are likely to be established during the current year ?

**Answer**

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS AND SHIPPING (SHRI ARUN JAITLEY)

(a) & (b) Permanent and continuous Lok Adalats are being set up in every district throughout the country for providing an additional forum to the litigants for conciliatory settlement of their disputes as also to reduce the pendency of the regular courts which are already over burdened. Besides this, Lok Adalats on old pattern are also being regularly held.